

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 20/AM10
SCHEDULED TO BE HELD ON 12.08.2009 (HELD ON 13.08.2009)
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 20/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with ‘Plastic & Rubber Products’ scheduled to be held on 12.08.2009 (held on 13.08.2009) under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 18/AM10 and 19/AM10 held on 05.08.2009.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-47	CHEMICAL PROCESS EQUIPMENT PVT. LTD	HQ F. No. 01/82/050/01333/AM04/DES-VII	Status: Approved
	NC No.: 20/AM10 Dated: 12.08.2009	Adv. Lic. No. 0310252577 Dated 12.02.2004	RLA F. No. 03/24/040/01356/AM04/	

Application: Request is for review of decision taken in NC Meeting No. 12/AM05 held on 14.07.2004.

Decision: With D/o C&PC OM No. 46011/106/2008-PC.II dated 22.04.2009, following adhoc norms are **approved** in supersession of norms approved by NC in its Meeting No. 12/AM05 held on 14.07.2004 (Case No.:A-150):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PPH FRP C-PVC FRP	4200 kg	1. C-PVC Pipes, Welding Rods,	1650 kg

Pipes and Fittings		Solid rods	
		2. PP Pipes and Welding Rods	Net to Net
		3. Synthetic Resin (Vinyl Ester Resin)	Net to Net

3.1.2	Case No. A-49	MICROSPHERES (INDIA)	HQ F. No. 01/82/050/00036/AM06/DES-VII	Status: Approved
	NC No.: 20/AM10 Dated: 12.08.2009	Adv. Lic. No. 0310325703 Dated 12.04.2005	RLA F. No. 03/95/040/00008/AM06	

Application: Revision of input output norms under para 4.7 of HBP-Vol. I for the export product “Plastic Chemicals”.

Decision: With D/o C&PC OM No. 46011/86/2005-PC.II dated 11.02.2009, following adhoc norms are **approved** in supersession of norms approved by NC in its Meeting No. 31/AM06 held on 16.11.2005 (Case No. 22/5/82-ALC1/2005):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Chemicals (Co - Polymers Products EXPANCEL Microspheres - 461 DET 40 d 25 (Vinylidene Chloride - Acrylonitrile Co - Polymer)	1 kg	EXPANCEL Microspheres (Vinylidene Chloride - Acrylonitrile Co -- Polymer) 461 DUT 40	1.05 kg

3.1.3	Case No. A-50	METRO TYRES LTD.	HQ F. No. 01/87/050/00418/AM09/DES-VII	Status: Approved
	NC No.: 20/AM10 Dated: 12.08.2009	Adv. Lic. No. 3010057566 Dated 14.08.2008	RLA F. No. 30/24/040/00025/AM09/	

Application: Request is for amendment in the quantity of import item at S. No. 12.

Decision: With DIPP U.O. No. 7/216/09-TSW/ dated 21.07.2009, the quantity of import item No. 12 namely (Reflective Tape of relevant width) in Norms earlier fixed by NC in its Meeting No. 23/AM09 held on 17.09.2008 (Case No. 14/23/87-ALC1/2008) has been changed from 1.05 metre/metre content in export product to read as **1.10 metre/metre content in export product**.

3.1.4	Case No. A-52	T.K.H. PLASTICS PVT. LTD.	HQ F. No. 01/87/050/00228/AM09/DES-VII	Status: Approved
	NC No.: 20/AM10 Dated: 12.08.2009	Adv. Lic. No. 0910033894 Dated 14.05.2008	RLA F. No. 09/24/040/00613/AM08/	

Application: Request is for correction in description of export product.

Decision: With oral comments of representative of D/o C&PC, following adhoc norms are **approved** with modification in description of export item (i.e. from Polypropylene Caps to 300 ML Cap Musketeer Dove Slim Range) in supersession of earlier norms ratified in NC Meeting No. 15/AM09 held on 23.07.2008 (Case No. 15/11/87-ALC1/2008):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polypropylene Caps (300 ML Cap Musketeer Dove Slim Range)	1 kg	1. Polypropylene Granules	1.03 kg
		2. Relevant Colour Master Batch	0.02 kg
		3. Relevant Valve Holder	Net to Net
		4. Relevant Silicone Rubber Valve	Net to Net

3.1.5	Case No. A-53	T.K.H. PLASTICS PVT. LTD.	HQ F. No. 01/87/050/00159/AM09/DES-VII	Status: Approved
	NC No.: 20/AM10 Dated: 12.08.2009	Adv. Lic. No. 0910033077 Dated 26.02.2008	RLA F. No. 09/24/040/00506/AM08/	

Application: Request is for correction in description of export product.

Decision: With oral comments of representative of D/o C&PC, following adhoc norms are **approved** with modification in description of export item (i.e. from Polypropylene Caps with Aluminium Foil Seal/Wad to Plastic Cap with Alu Foil Seal) in supersession of earlier norms ratified in NC Meeting No. 08/AM09 held on 28.05.2008 (Case No. 48/8/87-ALC1/2008):

--	--	--	--

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polypropylene Caps with Aluminium Foil Seal/Wad (Plastic Cap with Alu Foil Seal)	1 kg	1. Polypropylene Granules	1.03 kg
		2. Relevant Colour Master Batch	0.02 kg
		3. Relevant Valve Holder	Net to Net
		4. Relevant Silicone Rubber Valve	Net to Net
		5. Relevant Aluminium Foil Seal/Wad	Net to Net

3.1.6	Case No. A-54	T.K.H. PLASTICS PVT. LTD.	HQ F. No. 01/87/050/00227/AM09/DES-VII	Status: Approved
	NC No.: 20/AM10 Dated: 12.08.2009	Adv. Lic. No. 0910033964 Dated 15.05.2008	RLA F. No. 09/24/040/00598/AM08/	

Application: Request is for review of decision taken in NC Meeting No. 11/AM09 held on 25.06.2008.

Decision: With D/o C&PC OM No. 46011/02/2007-PC.II dated 15.07.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polypropylene Caps (250 ML Pears Shower Gel Caps Plastic Component)	1 kg	1. Polypropylene Granules	1.03 kg
		2. Relevant Colour Master Batch	0.02 kg
		3. Relevant Valve Holder	Net to Net
		4. Relevant Silicone Rubber Valve	Net to Net

3.1.7	Case No. A-55	T.K.H. PLASTICS PVT. LTD.	HQ F. No. 01/87/050/00226/AM09/DES-VII	Status: Approved
	NC No.: 20/AM10 Dated: 12.08.2009	Adv. Lic. No. 0910033893 Dated 14.05.2008	RLA F. No. 09/24/040/00597/AM08/	

Application: Request is for correction in description of export product.

Decision: With oral comments of representative of D/o C&PC, following adhoc norms are **approved** with modification in description of export item (i.e. from Polypropylene Caps/Closures with Stamping Foil to 50ML Cream Jar Caps Plastic Component) in supersession of earlier norms ratified in NC Meeting No. 15/AM09 held on 23.07.2008 (Case No. 13/11/87-ALC1/2008):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polypropylene Caps (50 ML Cream Jar Caps Plastic Component)	1 kg	1. Polypropylene Granules	1.03 kg
		2. Relevant Colour Master Batch	0.02 kg
		3. Relevant Valve Holder	Net to Net
		4. Relevant Silicone Rubber Valve	Net to Net

3.1.8	Case No. A-56	T.K.H. PLASTICS PVT. LTD.	HQ F. No. 01/87/050/00225/AM09/DES-VII	Status: Approved
	NC No.: 20/AM10 Dated: 12.08.2009	Adv. Lic. No. 0910034045 Dated 21.05.2008	RLA F. No. 09/24/040/00026/AM09/	

Application: Request is for correction in description of export product.

Decision: With oral comments of representative of D/o C&PC, following adhoc norms are **approved** with modification in description of export item (i.e. from Polypropylene Caps with Aluminium Foil Seal/Wad to Plastic Cap with Alu Foil Seal) in supersession of earlier norms ratified in NC Meeting No. 15/AM09 held on 23.07.2008 (Case No. 12/11/87-ALC1/2008):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polypropylene Caps (Plastic Cap with ALU Foil Seal)	1 kg	1. Polypropylene Granules	1.03 kg
		2. Relevant Colour Master Batch	0.02 kg
		3. Relevant Valve Holder	Net to Net
		4. Relevant Silicone Rubber Valve	Net to Net

)

ONLINE CASES

2	Case No.:6/20/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Approved
	HQ File :01/87/050/00157/AM10/	RLA File :03/95/040/01252/AM07/	Lic.No/Date:0310435703 10.07.2007	Defer Date:
Application: Request is for adhoc norms for following:				

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39069010	62/0- ACRYLATE COPOLYMER IN POWDER FORM (KONDICRYL PRL 166)	5200.000	K.G	810900.00	18020.00 US\$
				Total	810,900.00	18,020.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	29161400	METHYL METHA ACRYLATE	2568.800	K.G	199646.00	4392.65 US\$
2	29161400	N BUTYL METHACRYLATE	2568.800	K.G	267362.00	5882.55 US\$
				Total	467,008.00	10,275.20

Decision: With D/o C&PC OM No. 46011/65/2005-PC.II dated 13.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Acrylate Copolymer in Powder Form (Kondicryl PRL 166)	1 kg	1. Methyl Methacrylate	0.4892 kg
		2. N. Butyl Methacrylate	0.4892 kg

3

Case No.:5/20/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Approved			
HQ File :01/87/050/00156/AM10/	RLA File :03/95/040/00497/AM08/	Lic.No/Date:0310461137 14.02.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069090	62/0- STYRENE ACRYLATE COPOLYMER IN POWDER FORM (KONDICRYL PRL 80)	5200.000	K.G	730400.00	18260.00 US\$
				Total	730,400.00	18,260.00
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29025000	STYRENE	1773.200	K.G	99601.00	2429.28 US\$

2	29161320	ISOBUTYL METHACRYLATE	3073.200	K.G	291063.00	7099.09 US\$
				Total	390,664.00	9,528.37

Decision: With D/o C&PC OM No. 46011/44/2006-PC.II dated 13.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Styrene Acrylate Copolymer in Powder Form (Kondicryl PRL 80)	1 kg	1. Styrene	0.341 kg
		2. Isobutyl Methacrylate	0.591 kg

4	Case No.:21/10/87-ALC1/2008	Party Name:ARMACELL INDIA PVT. LTD.	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Approved
	HQ File :01/87/050/00199/AM09/	RLA File :31/24/040/00414/AM08/	Lic.No/Date:3110033391 01.04.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40091100	62/0- ENGINEERED FOAMS PRODUCT:TUBES (60000 KGS)	60000.000	K.G	4525800.00	114000.00 US\$
2	40081110	62/0- ENGINEERED FOAMS PRODUCT: SHEET (60000 KGS)	60000.000	K.G	5955000.00	150000.00 US\$
				Total	10,480,800.00	264,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40025900	NIPOL DN 300W80	13200.000	K.G	1696256.00	42195.42 US\$
2	39041010	PVC EVIPOL SH 5730	13200.000	K.G	699251.00	17394.30 US\$
3	39043000	LACOVYL GA 6015 /SA	6000.000	K.G	463288.00	11524.58 US\$
4	39269099	AZODICARBONAMIDE	16800.000	K.G	1361525.00	33868.78 US\$
5	29183090	MARTINAL OL-107 LE (ALUMINIUM HYDROXIDE)	15000.000	K.G	920096.00	22887.96 US\$
6	38249090	ULTRACRAB A5-10	14400.000	K.G	316067.00	7862.36 US\$
7	40059190	IZUINDA (COMPOUNDED RUBBER UNVALCANISED)	9000.000	K.G	1032422.00	25682.14 US\$
8	34049090	CARNICOTECT 333 G(WAX)	2400.000	K.G	186551.00	4640.57 US\$

9	29093038	SAYTEX 102 E	2400.000	K.G	466376.00	11601.39 US\$
10	28365000	OMYA BSH (CALCIUMCARBONAT)	4800.000	K.G	54446.00	1354.38 US\$
11	34049090	STEARINSAURE	1476.000	K.G	78425.00	1950.87 US\$
				Total	7,274,703.00	180,962.75

Decision: With D/o C&PC OM No. 46011/58/2008-PC.II dated 23.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Engineered Foam Product: Tubes (Based on NBR-PVC Resin)	1 kg	1. NIPOL DN 300W80 (NBR)	0.1155 kg
		2. PVC Evipol SH 5730 (PVC Resin)	0.1155 kg
		3. Lacovyl GA 6015/SA (Copolymer of Vinyl Chloride and vinyl acetate)	0.0525 kg
		4. Azodicarbonamide	0.1575 kg
		5. Aluminium Hydroxide	0.1365 kg
		6. Ultracarb A5-10	0.1260 kg
		7. Izuindi (Compounded Rubber Unvulcanised)	0.0630 kg
		8. Carnicotect 333 G(WAX)	0.0210 kg
		9. Saytex 102 E	0.0210 kg
2. Engineered Foam Product Sheet (Based on NBR-PVC Resin)	1 kg	1. NIPOL DN 300W80 (NBR)	0.1155 kg
		2. PVC Evipol SH 5730 (PVC Resin)	0.1155 kg
		3. Lacovyl GA 6015/SA (Copolymer of Vinyl Chloride and vinyl acetate)	0.0525 kg
		4. Azodicarbonamide	0.1365 kg
		5. Aluminium Hydroxide	0.1260 kg
		6. Ultracarb A5-10	0.1260 kg
		7. Izuindi (Compounded	0.0445 kg

			Rubber Unvulcanised)	
			8. Carnicotect 333 G(WAX)	0.0210 kg
			9. Saytex 102 E	0.0210 kg

5

Case No.:2/13/87-ALC1/2008	Party Name:POLY FLUORO LTD	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Approved			
HQ File :01/87/050/00263/AM09/	RLA File :07/24/040/00063/AM09/	Lic.No/Date:0710058119 25.06.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39023000	61/0- RODS/BUSHES/SHEETS & TUBES MADE OF PTFE	11250.000	K.G	5757214.50	144291.09 US\$
				Total	5,757,214.50	144,291.09
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39046100	POLYTETRA FLOURO ETHYLENE	12500.000	K.G	5006180.30	123609.39 US\$
				Total	5,006,180.30	123,609.39
Decision: With D/o C&PC OM No. 46011/163/2004-PC.II dated 05.08.2009, following adhoc norms are approved :						
EXPORT ITEM		QTY	IMPORT ITEM		QTY	
PTFE Virgin and Filled Grades of Rods/Bushes/Sheets & Tubes		1 kg	Relevant PTFE Virgin and Filled Grades		1.10 kg	

6	Case No.: 4/15/87-ALC1/2008	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:20/87-ALC1/2009	Status: Approved
---	------------------------------------	---------------------------------------	------------------------------	-------------------------

		12.08.2009	
HQ File :01/87/050/00306/AM09/	RLA File :05/24/040/00250/AM09/	Lic.No/Date:0510223774 14.07.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39201019	62/0- Printed Plastic Cards (Using Calendared Plastic sheet PVC/ABS 10000 Kg of 80+/-10%,320+/-10% & 800+/-10% Micron & other consumable i.e Printing Ink, UV Primer, UV Varnish, offset Image Plates, Printer Rubber Blankets, Washing Chemicals & Punching Tools)	2000000.000	Number	4800000.00	11111.00 US\$
				Total	4,800,000.00	111,111.00
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39201019	Calendared Plastic Sheets (PVC/ABS) (80+/-10%, 320+/-10% & 800+/-10% Micron)	14000.000	K.G	3080000.00	71296.00 US\$
2	32151190	Printing Inks (Consumable for Printing on Cards)	210.000	K.G	420000.00	9722.00 US\$
3	32099090	UV Primer (Consumable for Coating on Cards)	210.000	K.G	273000.00	6319.00 US\$
4	32099090	UV Varnish (Consumable for Coating on Cards)	210.000	K.G	210000.00	4861.00 US\$
5	84439990	Water less offset Image Plates (Consumable for Printing Plates 540x404 MM of .3MM Thickness)	120.000	Number	36000.00	833.00 US\$
6	34029041	Chemicals NP 1/NA-1 (Consumable for washing of plate)	2.000	Litre	2000.00	46.00 US\$
7	84439990	Printer Rubber Blankets (Consumable for printing purpose 525 x 414 MM (Thickmess 1.9 MM +/- 5%))	22.000	Number	121000.00	2801.00 US\$
8	84612019	Punching Tools (Tools to cut plastic sheet)	1.000	Set	67000.00	1551.00 US\$
				Total	4,209,000.00	97,429.00

Decision: With D/o C&PC OM No. 46011/80/2008-PC.II dated 31.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed Plastic Cards (For SIM Cards – GSM/CDMA)	1 kg	1. Relevant Calendared Plastic Sheet (PVC/ABS)	1.36 kg
		2. Printing Inks	0.02 kg

Size – Length 85.6mm x width 54mm +/-2% Thickness–760 micron +/-10%	3. UV Primer	0.02 kg
	4. UV Varnish	0.02 kg
	5. Water less Offset Image Plates	0.01 No
	6. Chemicals for washing of Plates (NP 1/NA-1)	0.20 ml
	7. Printer Rubber Blankets	0.002 No.
	8. Punching Tools	1% of FOB Value of export

7

Case No.:2/21/87-ALC1/2008	Party Name:ARMOR PLAST LTD.,	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Approved			
HQ File :01/87/050/00384/AM09/	RLA File :07/24/040/00249/AM09/	Lic.No/Date:0710059265 21.08.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39239090	63/0- CARTRIDGE BOTTOM ASSEMBLY	650000.000	Number	1358500.00	30875.00 US\$
				Total	1,358,500.00	30,875.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	79070090	AUTOSTART POSITIVE CARTRIDGE (Model no 70779 Rev.D) MATERIAL : 0.25 +/- .0015 THK SPCC STEEL SHEET !!SD FINISH : ZINC PLATING	650000.000	Number	608866.72	13837.88 US\$
2	74032210	AUTOSTART NEGATIVE CARTRIDGE (Model no 70778 Rev.D) MATERIAL : 0.25 +/- 0.0015MM THK C5191 (H) PHOSPHOR BRONZE FINISH : NATURAL	650000.000	Number	492893.28	11202.12 US\$
				Total	1,101,760.00	25,040.00
Decision: The Committee discussed the case and approved the same in accordance with RLA, Bangalore letter dated 30.07.2009, whereby it was informed that advance authorization was issued for import of components on net to net basis with accountability clause as per General Note for Engineering for components.						

11

Case No.:4/38/87-ALC1/2008	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Approved			
HQ File :01/87/050/00601/AM09/	RLA File :34/24/040/00166/AM09/	Lic.No/Date:3410022975 19.12.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39046100	63/0- Polytetrafluoroethylene / PTFE / Poly Tetra Fluoro Ethylene / Granular PTFE	1000.000	M.T	350000000.00	7000000.00 US\$
				Total	350,000,000.00	7,000,000.00
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29051100	Methanol	993.000	M.T	12412500.00	248250.00 US\$
2	25292200	Fluorspar (Acid Grade)	3546.000	M.T	79785000.00	1595700.00 US\$
				Total	92,197,500.00	1,843,950.00
Decision: With D/o C&PC OM No. 46011/01/2008-PC.II dated 13.08.2009, following adhoc norms are approved :						
EXPORT ITEM		QTY	IMPORT ITEM		QTY	
Polytetrafluoroethylene/Granuler PTFE		1 MT	1. Methanol		0.993 MT	
			2. Fluorspar		3.546 MT	
			3. Relevant Packing Material		As per packing policy	

14	Case No.:11/43/87-ALC1/2008	Party Name:TRELLEBORG SEALING SOLUTIONS (INDIA) PVT LTD	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Approved
	HQ File :01/87/050/00666/AM09/	RLA File :07/24/040/00530/AM09/	Lic.No/Date:0710062621 28.01.2009	Defer Date:
	Application: Request is for adhoc norms for following:			

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	61/0- PTFE TUBES WITH FILLER MATERIALS (7746.00 FEET) PTFE TUBES MADE OUT OF FILLER MATERIALS (PTFE POWDER & CARBON FIBRE)	7088.830	K.G	13451055.00	212664.90 EURO
				Total	13,451,055.00	212,664.90
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39046100	PTFE POWDER PTFE POWDER (5101)	6480.000	K.G	3435242.00	53136.00 EURO
2	28030090	CARBON FIBRE POWDER CARBON FIBRE POWDER	828.000	K.G	2524494.83	39048.64 EURO
				Total	5,959,736.83	92,184.64

Decision: With D/o C&PC OM No. 46011/11/2009-PC.II dated 31.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PTFE Tubes with Filler Materials (containing 12+-1% Carbon Fibre)	1 kg	1. PTFE Powder	0.9140 kg
		2. Carbon Fiber Powder	0.1168 kg

18	Case No.:6/1/87-ALC1/2009	Party Name:SHAH POLYMERS,	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Approved
	HQ File :01/87/050/00710/AM09/	RLA File :04/24/040/00295/AM09/	Lic.No/Date:0410103222 20.03.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39206110	63/0- UNPRINTED POLYCARBONATE EMBOSSED CORRUGATED TO IT 5 PROFILE 915MM X 4000MM X 1.5MM CLEAR	3640.900	K.G	852653.12	17616.80 US\$
2	39206110	63/0- UNPRINTED POLYCARBONATE EMBOSSED CORRUGATED TO IT 5 PROFILE 915MM X 3600MM X 1.5MM CLEAR	3267.800	K.G	766051.00	15827.50 US\$
3	39206110	63/0- UNPRINTED POLYCARBONATE EMBOSSED CORRUGATED TO IT 5 PROFILE 915MM X 3200MM X 1.5MM CLEAR	4077.500	K.G	948741.64	19602.10 US\$
4	39206110	63/0- UNPRINTED POLYCARBONATE EMBOSSED CORRUGATED TO IT 5 PROFILE	3812.380	K.G	894538.48	18482.20 US\$

915MM X 3000MM X 1.5MM CLEAR

Total	3,461,984.24	71,528.60
--------------	--------------	-----------

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39206110	POLYCARBO-NATE EMBOSSED SHEETS, CORRUGATED TO IT 5 PROFILE 1150MM X 4000MM X 1.5MM CLEAR	3730.400	K.G	384990.00	7825.00 US\$
2	39206110	POLYCARBO-NATE EMBOSSED SHEETS, CORRUGATED TO IT 5 PROFILE 1150MM X 3600MM X 1.5MM CLEAR	3355.000	K.G	346860.00	7050.00 US\$
3	39206110	POLYCARBO-NATE EMBOSSED SHEETS, CORRUGATED TO IT 5 PROFILE 1150MM X 3200MM X 1.5MM CLEAR	4179.000	K.G	431877.60	8778.00 US\$
4	39206110	POLYCARBO-NATE EMBOSSED SHEETS, CORRUGATED TO IT 5 PROFILE 1150MM X 3000MM X 1.5MM CLEAR	3913.000	K.G	404325.60	8218.00 US\$
				Total	1,568,053.20	31,871.00

Decision: With D/o C&PC OM No. 46011/93/2008-PC.II dated 23.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Unprinted Polycarbonate Embossed Corrugated to IT 5 Profile – (Thickness 1.5 mm)	1 kg	Polycarbonate Embossed Sheet (Thickness 1.5 mm)	1.025 kg
Unprinted Polycarbonate Multi Wall Sheet (Thickness 10 mm)	1 kg	Polycarbonate Hollow Profile Sheets (Thickness 10 mm)	1.05 kg

27	Case No.:3/10/87-ALC1/2009	Party Name:J K TYRE & INDUSTRIES LTD.	Meet No/Date:20/87-ALC1/2009 12.08.2009		Status: Approved		
	HQ File :01/87/050/00053/AM10/	RLA File :05/24/040/00010/AM10/	Lic.No/Date:0510241506 15.05.2009		Defer Date:		
	Application: Request is for adhoc norms for following:						
	SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)

1	40119900	62/0- LCV/Light Truck Steel Radial Tyres (Tube type) Reinforced with Nylon Tyre Cord Warp sheets. Automobile Tyres for LCV /Light truck applications	229300.000	K.G	28830935.00	573750.00 US\$
2	40139090	62/0- Butyl Tubes other than Cycle Tubes	22500.000	K.G	2224685.00	56250.00 US\$
				Total	31,055,620.00	630,000.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40012200	NATURAL RUBBER RSS3/SIR20	87317.000	K.G	6252802.00	122244.00 US\$
2	40021900	SYNTHETIC RUBBER – PBR SYNTHETIC RUBBER – PBR	11969.000	K.G	795909.00	15560.00 US\$
3	40022000	SYNTHETIC RUBBER – SBR 1502 SBR-1502	8599.000	K.G	527791.00	10319.00 US\$
4	40022000	SYNTHETIC RUBBER – SBR1712 SBR1712	734.000	K.G	41285.00	807.00 US\$
5	40029100	V.P. LATEX V.P. LATEX	321.000	K.G	55829.00	1091.00 US\$
6	28030010	CARBON BLACK HAF/FEF/GPF/SAF/ HALF/HAFHS	57807.000	K.G	2365443.00	46245.00 US\$
7	59021090	NYLON TYRE CORD WARP SHEET (UNDIPPED) 1680/2, 1260/2, 840/2	9631.000	K.G	1256143.00	24558.00 US\$
8	72179011	BEAD WIRE BEAD WIRE	9218.000	K.G	612942.00	11983.00 US\$
9	38121000	RUBBER CHEMICALS : ACCELERATOR, ANTIOZONANT, RETARDER & PEPTIZERS. RUBBER CHEMICALS : ACCELERATRO, ANTIOZONANT, REATRDER & PEPTIZERS	894.000	K.G	586946.00	11475.00 US\$
10	28170000	ZINC OXIDE ZINC OXIDE	3394.000	K.G	173585.00	3394.00 US\$
11	39094020	MISC. CHEMICALS: SYNTHETIC RESIN, BONDING & COUPLING AGENT, MOULD RELEASE AGENT, MICROCRY	25544.000	K.G	1467366.00	28688.00 US\$

		STALLINE WAX. MISC. CHEMICALS: SYNTHETIC RESIN, BONDING & COUPLING AGENT, MOULD RELEASE AGENT, MICROCRYSTALLINE WAX.				
12	29072100	RESORCINOL RESORCINOL	92.000	K.G	20173.00	394.00 US\$
13	73121030	STEEL TYRE CORD	18482.000	K.G	1796132.00	35115.00 US\$
14	40023100	BUTYL RUBBER BUTYL RUBBER -BK1675, IIR1751,	11925.000	K.G	1768895.00	34583.00 US\$
15	28030010	CARBON BLACK HAF/FEF/GPF/ISAF/HAFLS /HAFHS	6750.000	K.G	276210.00	5400.00 US\$
				Total	17,997,451.00	351,856.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 45/AM08 dated 19.03.2008(Case No. A-623), following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LCV/Light Truck Steel Radial Tyres (Tube Type) Reinforced with Nylon Tyre Cord Warp Sheets	100 kg	1. Natural Rubber	38.08 kg
		2. Synthetic Rubber PBR	5.22 kg
		3. Synthetic Rubber SBR 1502	3.75 kg
		4. Synthetic Rubber SBR 1712	0.32 kg
		5. V.P. Latex	0.14 kg
		6. Carbon Black	25.21 kg
		7. Nylon Tyre Cord Warp Sheet (Undipped)	4.20 kg
		8. Bead Wire	4.02 kg
		9. Rubber Chemicals - Accelerator, Antiozonant, Retarders & Peptizers Rubber Chemicals - Accelerator , Antiozonant, Retarders & Peptizers	0.39 kg (Value restricted to 2% of FOB value of export)

		10.Zinc Oxide	1.48 kg
		11.Miscellaneous Chemicals - Bonding / Coupling Agent, Stearic Acid , Synthetic Resin, Paraffin Wax	11.14 kg (Value restricted to 5% of FOB value of export)
		12.Resorcinol	0.04 kg
		13.Steel Tyre Cord	8.06 kg
Butyl Tubes other than Cycle Tubes	100 kg (excluding weight of valve)	1. Butyl Rubber	53 kg
		2. Carbon Black	30 kg

29	Case No.:4/14/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Approved
	HQ File :01/87/050/00090/AM10/	RLA File :07/24/040/00020/AM10/	Lic.No/Date:0710064851 19.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042210	63/0- PVC COMPOUND FC 10H-HARD INSULATION MATERIAL	110000.000	K.G	5527500.00	113520.00 US\$
				Total	5,527,500.00	113,520.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042190	PVC RESIN SUSPENSION GRADE	53922.000	K.G	2482279.00	48530.00 US\$
2	28365000	CALCIUM CARBONATE	36667.000	K.G	281328.00	5500.00 US\$
3	29173920	DOP DI 2ETHYLHEXYL PTHALATE	17255.000	K.G	1412149.00	27608.00 US\$
4	38123090	CA-ZN PVC STABILIZER	4315.000	K.G	882849.00	17260.00 US\$
				Total	5,058,605.00	98,898.00

Decision: With D/o C&PC OM No. 46011/18/2007-PC.II dated 05.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound FC 10 H	1 kg	1. PVC Resin	0.4900 kg
		2. Calcium Carbonate	0.3330 kg
		3. Dioctyl Phthalate	0.1568 kg
		4. Ca-Zn PVC Stabilizer	0.0392 kg

36	Case No.:1/20/87-ALC1/2009	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Approved
	HQ File :01/87/050/00152/AM10/	RLA File :05/24/040/00259/AM10/	Lic.No/Date:0510246989 30.07.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	63/0- POLYURETHANE RESIN CONTAINS 30% +/- 1% RESIN/TOTAL SOLID CONTENT IN RELEVANT SOLVENTS	35700.000	K.G	7130370.00	151710.00 US\$
				Total	7,130,370.00	151,710.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39072090	POLYOL RESIN (GX-20K/GX-40K/GX-2KP)	8925.000	K.G	2376326.00	50560.13 US\$
2	29291090	DESMODUR-I DESMODUR-I (DIISOCYANATE)	1434.780	K.G	733166.00	15599.28 US\$
3	29212990	DABCO (TRIETHYLENE DIAMINE)	10.710	K.G	21171.00	450.44 US\$
4	29213090	DIAMINE (VESTAMIN IPD)	273.110	K.G	102801.00	2187.26 US\$
5	29153990	N-PROPYL ACETATE (SES-511)	20652.450	K.G	1503318.00	31985.48 US\$
6	29051220	ISOPROPYL ALCOHAL (IPA)	5265.750	K.G	494981.00	10531.50 US\$
7	29059000	AMINES	157.290	K.G	36964.00	786.47 US\$

Total 5,268,727.00

112,100.56

Decision: With D/o C&PC OM No. 46011/29/2005-PC.II dated 13.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Resin Solution in Relevant Solvents (containing 27%+-1% Resin/Total Solid Content)	1 MT	1. Polyol	255.380 kgs
		2. Di-isocyanate	42.530 kgs
		3. Tri-ethylene Diamines	0.300 kgs
		4. Diamine (Vestamine Isophorone Diamine)	7.647 kgs
		5. Ethyl Acetate	287.470 kgs
		6. Toluene	287.470 kgs
		7. Isopropyl Alcohol	143.740 kgs
		8. Amines	4.406 kgs

37

Case No.:2/20/87-ALC1/2009	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Approved
HQ File :01/87/050/00153/AM10/	RLA File :03/94/040/00358/AM10/	Lic.No/Date:0310531569 30.07.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40119900	62/0- PNEUMATIC RADIAL TYRES REINFORCED WITH NYLON / POLYESTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK TYRES (OFF HIGHWAY RADIAL TYRES FOR TRACTOR AND IMPLEMENT)	10000000.000	K.G	1263155600.00	25518300.00 US\$
				Total	1,263,155,600.00	25,518,300.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40012100	NATURAL RUBBER	2500000.000	K.G	216562500.00	4375000.00 US\$
2	40027001	SYNTHETIC RUBBER : PBR	300000.000	K.G	26730000.00	540000.00 US\$

3	40021900	SYNTHETIC RUBBER : SBR - 1502	500000.000	K.G	37125000.00	750000.00 US\$
4	40021901	SYNTHETIC RUBBER : SBR - 1712 / 1723 / 1783 / 1724 / 1778 / 1789	2000000.000	K.G	158400000.00	3200000.00 US\$
5	28030002	CARBON BLACK	2900000.000	K.G	136372500.00	2755000.00 US\$
6	59021000	NYLON TYRE CORD FABRIC (DIPPED)	690000.000	K.G	119542500.00	2415000.00 US\$
7	59021000	POLYESTER TYRE CORD FABRIC (DIPPED)	690000.000	K.G	136620000.00	2760000.00 US\$
8	72179000	BEAD WIRE	210000.000	K.G	9355500.00	189000.00 US\$
9	38123001	RUBBER CHEMICAL : ANTIOXIDANTS	115000.000	K.G	19923800.00	402501.01 US\$
10	38121000	RUBBER CHEMICAL : ACCELERATOR	50000.000	K.G	8043800.00	162501.01 US\$
11	28420029	RUBBER CHEMICAL : RETARDERS	150000.000	K.G	31185000.00	630000.00 US\$
12	28170001	ZINC OXIDE	100000.000	K.G	8167500.00	165000.00 US\$
13	38231100	MISCELLANEOUS CHEMICALS : STEARIC ACID	100000.000	K.G	4702500.00	95000.00 US\$
14	27129000	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	50000.000	K.G	4207500.00	85000.00 US\$
15	38061001	MISCELLANEOUS CHEMICALS : TACKIFIERS	5000.000	K.G	618800.00	12501.01 US\$
16	38122090	MISCELLANEOUS CHEMICALS : PLASTICIERS	220000.000	K.G	20255400.00	409200.00 US\$
17	25030000	INSOLUBLE SULPHUR	50000.000	K.G	4207500.00	85000.00 US\$
18	38249025	PRECIPITATED SILICA	16000.000	K.G	633600.00	12800.00 US\$
				Total	942,653,400.00	19,043,503.03

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 12/AM10 dated 17.06.2009, following adhoc norms are **approved**. However, there will be a value cap of 7% on rubber chemicals at Sl. No. 7 and value cap of 5% on Misc. chemicals at Sl. No. 9:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Pneumatic radial tyres reinforced with nylon/polyester tyre cord warp sheet other than bus and truck tyres (off high way radial tyres for tractor and implement)	100 kg	1. Natural Rubber	25 kg
		2. Synthetic Rubber	
		(a) PBR	3 kg
		(b) SBR-1502	5 kg
		(c) SBR-1712	20 kg
		3. Carbon Black	29 kg
		4. Nylon tyre cord fabric (dipped)	6.90 kg
		5. Polyester tyre cord fabric (dipped)	6.90 kg
		6. Bead wire	2.10 kg
		7. Rubber chemicals	

				(a) Antioxidant	1.15 kg
				(b) Accelerator	0.50 kg
				(c) Retarder	1.50 kg
				8. Zinc Oxide	1.50 kg
				9. Misc. Chemicals	
				(a) Stearic Acid	1.50 kg
				(b) Microcrystalline Wax	1.00 kg
				(c) Tackifiers	0.05 kg
				(d) Softners	0.20 kg
				10. Precipitated Silica	0.16 kg
				11. Insoluble sulphur	1.00 kg

39

Case No.:4/20/87-ALC1/2009	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Approved
HQ File :01/87/050/00155/AM10/	RLA File :05/24/040/00268/AM10/	Lic.No/Date:0510247148 04.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39206290	63/0- Silicone coated polyester film, with/without printing	300000.000	K.G	43245000.00	900000.00 US\$
				Total	43,245,000.00	900,000.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39206210	Polyester Film(Biaxially Oriented Polyester film) or Polyester Chips : 328380.00 Kg, @ USD 1.30 per kg total CIF Value USD 4,26,894.00	312750.000	K.G	24494580.00	500400.00 US\$
2	39100090	Poly Dimethyl Siloxane:	13110.000	K.G	2984065.00	60961.50 US\$

		Chemical Name - Poly Dimethyl Siloxane. Transparent viscous liquid with slight characteristic odour				
3	39100000	Poly Methyl Phenyl Siloxane: Chemical Name -Poly Methyl Phenyl siloxane. Colorless , odourless liquid.	330.000	K.G	289955.00	5923.50 US\$
4	39100000	Methyl Hydrogen Polysiloxane: Chemical Name –Methyl Hydrogen Polysiloxane.Colorless , odourless liquid.	150.000	K.G	32087.00	655.50 US\$
5	38159090	Organo Platinum complex in Poly dimethyl Siloxane: Chemical Name – Organo Platinum complex in Poly dimethyl Siloxane.Viscous liquid with slight odour.Color - Transparent to slight yellowish.	120.000	K.G	2349600.00	48000.00 US\$
				Total	30,150,287.00	615,940.50

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 5/AM10 dated 29.04.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silicone Coated Polyester Film with/without Printing	1 Sq. Mtr.	1. Polyester Film	1.0425 kg
		OR	OR
		Polyester Chips	1.0946 kg
		2. Poly Dimethyl Siloxane	0.0437 kg
		3. Polymethyl Siloxane	0.0011 kg
		4. Methyl Hydrogen Polysiloxane	0.0005 kg
		5. Organiplatinum Complex in Poly Dimethyl Siloxane	0.0004 kg

3.2 Following applications are **deferred**:

MANUAL CASES

3.2.1	Case No. A-48	MANALI PETROCHEMICALS LTD.	HQ F. No. 01/83/162/00907/AM08/DES-VII	Status: Deferred
	NC No.: 20/AM10 Dated: 12.08.2009	Adv. Lic. No. 0410089520 Dated 22.05.2007	RLA F. No. 04/24/040/00024/AM08/	

Application: Request is for fixation of norms under Para 4.7 of HBP Vol.I for the export product “Empeyol HST 200/11 & Empeyol HSR”.

Position: D/L No. 46011/248/2003-PC.II dated 20.07.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.

Deferred for six weeks.

3.2.2	Case No. A-51	UNIVERSAL FORME INDIA (PRIVATE) LTD.	HQ F. No. 01/87/050/00767/AM07/DES-VII	Status: Deferred
	NC No.: 20/AM10 Dated: 12.08.2009	Adv. Lic. No. 0410085997 Dated 28.11.2006	RLA F. No. 04/24/040/00315/AM07/	

Position: D/o C&PC will furnish comments.

Deferred for two weeks.

ONLINE CASES

1	Case No.:669/24/87-ALC1/2007	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00998/AM06/	RLA File :08/80/040/00362/AM06/	Lic.No/Date:0810052278 23.11.2005	Defer Date:09.09..2009
	Position: DIPP will furnish comments.			

--	--	--	--

8	Case No.:13/38/87-ALC1/2008	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00610/AM09/	RLA File :03/95/040/00426/AM09/	Lic.No/Date:0310486214 12.09.2008	Defer Date:23.09.2009
	Position: D/L No. 46011/90/2007-PC.II dated 25.03.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

9	Case No.:5/31/87-ALC1/2008	Party Name:AMIAANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00515/AM09/	RLA File :17/24/040/00077/AM09/	Lic.No/Date:1710002236 04.11.2008	Defer Date:26.08.2009
	Position: Reply is awaited from the firm.			

10	Case No.:2/38/87-ALC1/2008	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00599/AM09/	RLA File :03/95/040/00607/AM09/	Lic.No/Date:0310498520 17.12.2008	Defer Date:23.09.2009
	Position: D/L No. 46011/10/2009-PC.II dated 17.07.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

12	Case No.:7/42/87-ALC1/2008	Party Name:BULKPACK EXPORTS LTD.,	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00649/AM09/	RLA File :11/24/040/00068/AM09/	Lic.No/Date:1110019424 16.01.2009	Defer Date:26.08.2009
	Position: D/o C&PC will furnish comments.			

13	Case No.:6/43/87-ALC1/2008	Party Name:POLYTEC PACKING (INDIA) PVT LTD,	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00661/AM09/	RLA File :07/24/040/00584/AM09/	Lic.No/Date:0710062571 27.01.2009	Defer Date:26.08.2009
	Position: D/o C&PC will furnish comments.			

15	Case No.:19/2/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00730/AM09/	RLA File :03/95/040/00398/AM09/	Lic.No/Date:0310505328 03.02.2009	Defer Date:16.09.2009

Position: Reminder may be issued to firm by DGFT.

16	Case No.:20/2/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00731/AM09/	RLA File :03/95/040/00405/AM09/	Lic.No/Date:0310505336 03.02.2009	Defer Date:16.09.2009
	Position: Reminder may be issued to firm by DGFT.			

17	Case No.:7/1/87-ALC1/2009	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00711/AM09/	RLA File :07/24/040/00655/AM09/	Lic.No/Date:0710063666 17.03.2009	Defer Date:02.09.2009
	Position: D/o C&PC will furnish comments.			

19	Case No.:26/2/87-ALC1/2009	Party Name:SUJA SHOEI INDUSTRIES PVT LTD.,	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00737/AM09/	RLA File :04/24/040/00304/AM09/	Lic.No/Date:0410103427 27.03.2009	Defer Date:02.09.2009
	Position: Reply is awaited from the firm.			

20	Case No.:10/6/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00031/AM10/	RLA File :03/94/040/01061/AM09/	Lic.No/Date:0310513762 30.03.2009	Defer Date:02.09.2009
	Position: Reply is awaited from the firm.			

21	Case No.:3/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00040/AM10/	RLA File :03/94/040/00056/AM10/	Lic.No/Date:0310518029 01.05.2009	Defer Date:23.09.2009
	Position: D/L No. 46011/64/2009-PC.II dated 29.07.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

22	Case No.:4/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00041/AM10/	RLA File :03/94/040/00057/AM10/	Lic.No/Date:0310518037 01.05.2009	Defer Date:23.09.2009
	Position: D/L No. 46011/64/2009-PC.II dated 29.07.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

23	Case No.:5/14/87-ALC1/2009	Party Name:SB J-VON COMPOUNDERS PVT.LTD.,	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00091/AM10/	RLA File :08/24/040/00014/AM10/	Lic.No/Date:0810079770 05.05.2009	Defer Date:26.08.2009
	Position: D/o C&PC will furnish comments.			

24	Case No.:1/14/87-ALC1/2009	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00087/AM10/	RLA File :03/95/040/00484/AM09/	Lic.No/Date:0310518635 06.05.2009	Defer Date:09.09.2009
	Position: D/o C&PC will furnish comments.			

25	Case No.:3/14/87-ALC1/2009	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00089/AM10/	RLA File :07/24/040/00037/AM10/	Lic.No/Date:0710064617 07.05.2009	Defer Date:09.09.2009
	Position: D/o C&PC will furnish comments.			

26	Case No.:2/10/87-ALC1/2009	Party Name:POLY MEDICURE LTD.	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00052/AM10/	RLA File :05/24/040/00093/AM10/	Lic.No/Date:0510241489 15.05.2009	Defer Date:02.09.2009
	Position: Reply is awaited from the firm.			

28	Case No.:5/10/87-ALC1/2009	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00055/AM10/	RLA File :03/95/040/00045/AM10/	Lic.No/Date:0310520124 18.05.2009	Defer Date:09.09.2009
	Position: D/o C&PC will furnish comments.			

30	Case No.:7/10/87-ALC1/2009	Party Name:ECODUR WINDOORS PVT. LTD.,	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00057/AM10/	RLA File :05/24/040/00085/AM10/	Lic.No/Date:0510241690 19.05.2009	Defer Date:02.09.2009
	Position: Reply is awaited from the firm.			

31	Case No.:14/10/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00064/AM10/	RLA File :03/95/040/00028/AM10/	Lic.No/Date:0310520881 22.05.2009	Defer Date:02.09.2009
	Position: Reply is awaited from the firm.			

32	Case No.:15/10/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00065/AM10/	RLA File :03/95/040/00027/AM10/	Lic.No/Date:0310520887 22.05.2009	Defer Date:02.09.2009
	Position: Reply is awaited from the firm.			

33	Case No.:3/12/87-ALC1/2009	Party Name:DHARIYAL POLYMERS PVT.LTD.	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00076/AM10/	RLA File :08/24/040/00032/AM10/	Lic.No/Date:0810080603 10.06.2009	Defer Date:02.09.2009
	Position: D/o C&PC will furnish comments.			

34	Case No.:4/12/87-ALC1/2009	Party Name:DHARIYAL POLYMERS PVT.LTD.	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00077/AM10/	RLA File :08/24/040/00031/AM10/	Lic.No/Date:0810080605 10.06.2009	Defer Date:02.09.2009
	Position: D/o C&PC will furnish comments.			

--	--	--	--	--

35	Case No.:1/16/87-ALC1/2009	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00114/AM10/	RLA File :02/24/040/00051/AM10/	Lic.No/Date:0210128531 02.07.2009	Defer Date:23.09.2009
	Position: With DIPP letter dated 12.09.2009, following information may be called for from the firm by DGFT: 1. i) Net weight of rubber compound in export (without wastage). ii) Net content of Aluminium profile in export (without wastage). iii) Net content of MS Plate in export (without wastage) 2. Clarification regarding difference in wastage in rubber and carbon black since all these raw materials are used for making rubber compound. 3. Commercial value of recoverable wastage in metal i.e. MS Plate and Aluminium.			
38	Case No.:3/20/87-ALC1/2009	Party Name:SWASTIK POLYMERS	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00154/AM10/	RLA File :05/24/040/00265/AM10/	Lic.No/Date:0510247109 03.08.2009	Defer Date: 26.08.2009
	Position: New case; copy of application is awaited from RLA.			
40	Case No.:7/20/87-ALC1/2009	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00158/AM10/	RLA File :08/24/040/00052/AM09/	Lic.No/Date:0810082017 04.08.2009	Defer Date: 09.09.2009
	Position: New case; copy of application is awaited from RLA.			
41	Case No.:8/20/87-ALC1/2009	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred
	HQ File :01/87/050/00159/AM10/	RLA File :08/24/040/00254/AM08/	Lic.No/Date:0810082027 04.08.2009	Defer Date: 09.09.2009
	Position: New case; copy of application is awaited from RLA.			
42	Case No.:9/20/87-ALC1/2009	Party Name:AMIAANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:20/87-ALC1/2009 12.08.2009	Status: Deferred

HQ File :01/87/050/00160/AM10/	RLA File :17/24/040/00011/AM10/	Lic.No/Date:1710002736 04.08.2009	Defer Date: 09.09.2009
Position: New case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
